

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP. No. /199

Jaipal Singh Chaudhary Versus U. O. D. & ors.

Date of Order	Orders
20.8.99	OA - /99 Defect 413²⁹¹/99 with MA - /99 Defect 413/99 None present for the applicant Defects be removed within one month failing which the Registration of the OA and MA shall be deemed to have been declined without any reference to this Bench. <i>Defect not removed</i> <i>cdm</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>Gopal Krishna</i> (GOPAL KRISHNA) Vice Chairman (J)